

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.05.2024

ORDER NO. 63 of 2024


Hon'ble President is pleased to partially modify the roster order no. 50 of 2024 for **CESTAT, Chandigarh** on **20.05.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 20.05.2024 and on subsequent days, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Mr. S. S. Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Larger Bench matters: C/60402/2020-SM M/s. Ambey Sales Vs. Commissioner of Customs, Ludhiana C/20209/2021 M/s. Tata Hitachi Construction Machinery Pvt. Ltd. vs. C. C, Cochin (matter pertains to Bangalore bench) ST/61293/2018 M/s. Sikri Multiplex Cinema P. Ltd. vs. CCE&ST, Ludhiana ST/60361/2021 M/s. G4S Secure Solutions India Pvt. Ltd. vs. C.C.E. & S. T., Gurugram

Note:

1. The hearing will take place by **virtual mode**.
2. During the hearing of Larger Bench matters, all Division Bench matters stand adjourned. Division Bench will sit after the hearing of the Larger Bench matters.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Santosh Kumar Tiwari)
Deputy Registrar


Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar,
CESTAT, Chandigarh/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office
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